

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4140
ANSWERED ON:14.12.2001
INTEGRATED PROGRAMME FOR STREET CHILDREN
LAXMAN GILUWA;RAM TAHAL CHOUDHARY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the salient features of the scheme namely `An Integrated Programme for street Children`;
- (b) whether the above mentioned scheme has been a failure;
- (c) if so, the details therefor and the reasons for its failure;
- (d) the grant-in-aid released to NGO`s for this purpose during each of the last three years;
- (e) whether the grant released has been fully utilized by NGO`s;
- (f) if not, the action taken against such NGO`s; and
- (g) the various other measures taken for effective implementation of the scheme?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) The salient features of the scheme `An Integrated Programme for Street Children` are to provide shelter and security to street children so as to facilitate their withdrawal from life on the streets. The target group of the scheme are children without homes and family ties living on the street and also those specially vulnerable to abuse and exploitation such as children of sex workers and pavement dwellers. Under this scheme grant-in-aid is available for Non-Governmental Organizations and State Governments on 90:10 basis whereas Union territory Administration can avail 100 percent grant-in-aid.

(b) No Sir, the above mentioned scheme has not been a failure.

(c) Does not arise.

(d) The Grant-in-aid released to the Non-Governmental Organizations during last three years is as under:

(Rs. in crores)

Years	1998-99	1999-2000	2000-01
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Grant-in-aid released	5.15	7.84	7.26
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(e) & (f) Generally the grant-in-aid released has been fully utilized by the Non-Governmental Organizations. Whenever the Ministry comes across instances where there has been under utilization of the grant, the unutilized amount is deducted from the subsequent grant amount.

(g) In addition to the normal inspection reports of the State Governments/Union Territory Administrations, Ministry of Social Justice & Empowerment also gets projects assessed by other agencies. Suitable action has been taken on the basis of this assessment.